| | | | | | | | | Lilling (Anc) off 23.65.252 | Company | O OV Asset Necolisti accioi | Note: Louisint matric corporation of mala has assigned its debt to OA Asset reconstruction company chimied (ANA) on 2505-2525 | ice col polucio | Mote, Toditalit |
|---|-------------|--|------------|-----------|--------------|----------------|--|-------------------------------|-------------|-----------------------------|---|-----------------|----------------------|
| | | | | | | | | | Company | to IIV Asset Description | n of India has assigned its dobt | Corporatio | *Noto: Tourism Einar |
| | 0 | 0 | | 0 | 46.55 | | 15,61,04,905.00 | 15,61,04,905.00 | | 15,61,04,905.00 | 15,61,04,905.00 | | Total |
| Commotrade Pvt. Ltd. | | | | | | | | | | | | | |
| Detials of Guarantors: Mr. Lalit Sanduja, Mr. Pankai Mehta Mr. Saniay Sahni and M/s Nextgen | | | | | | | | | | | | | |
| or the above description whether presently in existence or constructed or acquired hereafter. | | | | | | | | | | | | | |
| same, which description shall include all property | | | | | | | | | | | | | |
| whatsoever of the Mortgagor in, to and upon the | | | | | 7 | | | | | | | | |
| be appurtenant thereto AND ALL the estate, right, | | | | | | | | | | | * | | |
| or usually held, occupied or enjoyed therewith or | | | | | | | | | | | | | |
| or belonging to or in anywise appurtenant thereto | | | | | | | | | | | | | |
| or any part thereof whether presently in existence | | | | | | | | | | | | | |
| drawings, easements and premises or any of them | | | | | | | | | | | | | |
| description and together with all the sewers, | | | | | | | | | | | | | |
| godown and construction of every kind and | | | | | | | | | | | | | |
| and future buildings, erections, structures, | | | | | | | | | | | | | |
| together with plant and machinery, all existing | | | | | | | | | | | | | |
| District Alwar, Bhiwadi, in the State of Rajasthan | | | | | | | | | | | | | |
| No. 485, 486 & 490, Village Khanpur, Tehsil Tijara, | | | | | | | | | | | | | |
| (about 3 acre) in "Genesis Mall" situated at Khasra | | | | | | | | | | | | | |
| admeasuring 1,30,518.8 Sq. ft. or 12,130 sq.mt. | | | | | | | | | | | | | |
| land (on built-up area basis) total aggregate | | | | | | | | | | | | | |
| with undivided proportionate share of leasehold | | | | | | | | | | | | | LIMITED ("ARC") |
| Sq. Ft.) and basement area (65,054 sq.ft.) together | | | | | | | | | creditor | | | | ON COMPANY |
| parcels of Commercial Area (Built Up Area: 82,483 | | | | | | | | | financial | | | | RECONSTRUCTI |
| Details of Security Interest: All that pieces and | ı | r. | | | 46.55 | N _o | 156104905.00 | 156104905.00 | Secured | 156104905.00 Secured | 156104905.00 | 17.02.2025 | UV ASSET |
| | 3 | | set-off | | COC | pai ty i | | | | | | | |
| | verificatio | t claims dues, that Admitted verificatio | dues, that | t daims | Young | | | security interest | Claim | dullitted | | receipt | |
| | under | not | mutual | Contingen | | | Amount coved by guarantee Whether | Y | Nature of | or claims | Amount claimed | Date of | |
| | of Claims | of claims | of any | of. | | | | | | | | | |
| Remarks if any | Amount | Amount | Amount | Amount | | | nitted | Details of Claim admitted | | | Details of Claim Received | Deta | Name of creditor |
| Amount in Rupees | | | | | | | | | | | | | |
| | | | | rs) | s of credito | to any das | list of Secured Financial Creditors (other than financial creditors belonging to any class of creditors) | inancial Creditors (other tha | f Secured F | list of | | | |
| | | | | | | | List of Creditor as on: 20.03.2025 | List of Crec | | | | | |
| | | | | | | | Date of Commencement of CIRP: 30.01.2025 | Date of Commer | | | | | |
| | | | | | | te limited | Name of Corporate Debtor: M/s. Genesis Infratech Private limited | Name of Corporate Debtor | | | | | |
| C-ainvaille | | | | | | | | | | | | | |

Delhi Nos

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